

HIGH COURT OF DELHI: NEW DELHI

No. 96 /Rules/DHC

Dated: 02/06/2023

CIRCULAR

As directed by Hon'ble the Chief Justice and his companion Judges and in partial supersession of the earlier Circular bearing No. 11/Rules/DHC dated 07.08.2009, existing Rule 30 of the "Canons of Judicial Ethics", High Court Rules & Orders (Vol. IV) shall be substituted with a new Rule 30 which reads as under:-

**"30. Dress of Judicial Officers and Advocates -**

The dress of the Presiding Officer should be in keeping with the dignity of his office. Shorts and short-sleeves are quite unsuitable for the Presiding Officers of a Court.

**Dress of gentlemen Judicial Officers :**

All gentlemen judicial officers should wear a white shirt and white band, black coat and grey or white trousers.

**Dress of lady Judicial Officers :**

All lady judicial officers should wear :

- (a) White/black, full/half sleeved, blouse/shirt
- (b) Sarees white/black/combination thereof
- (c) Pants/salwar/churidar/long skirt (white/black/grey)
- (d) White collar (stiff/soft)
- (e) White band and
- (f) Full sleeved black coat

**Dress of Advocates :**

The dress of Advocates would be the same as provided by the Bar Council of India Rules."

Seen  
[Signature]

By Order  
[Signature]  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

Copy forwarded for information and for being circulated to all the Judicial Officers :-

1. The Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
4. The Principal District & Sessions Judge, South-West District, Dwarka Courts, New Delhi.
5. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
6. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
7. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
8. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
9. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
10. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
11. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
12. The Principal District & Sessions Judge-cum-Special Judge, CBI (PC Act), Rouse Avenue District Court Complex, New Delhi
13. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi

*Sd/-*

(SYED ZISHAN ALI WARSI)  
JOINT REGISTRAR (JUDICIAL) (RULES)

Copy forwarded for information to :-

1. The Principal Secretary (Law, Justice & LA), Govt. of N.C.T. of Delhi, Delhi Secretariat, I.P Estate, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, Institutional Area, New Delhi- 110002.
3. The Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049
4. The President/Secretary, Supreme Court Bar Association, Supreme Court, New Delhi.
5. The President/Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
6. The President/Secretary, Bar Association, Tis Hazari Courts/Patiala House Courts / Karkardooma Courts/ Rohini Courts/Dwarka Courts/Saket Court Complex.
7. The Secretary, Supreme Court Legal Services Committee
8. The Member Secretary, Delhi State Legal Service Authority, Patiala House Courts, New Delhi with the request to forward a copy of the Circular to the Secretaries of all the District Legal Services Authorities.
9. The Secretary, Delhi High Court Legal Services Committee.
10. The Chairman, District Court Website Committee, Tis Hazari, Delhi for uploading the Circular on the website of Delhi District Court.
11. Registrar-cum-Secretary to Hon'ble the Chief Justice.
12. All Registrars/OSDs/Joint Registrars
13. Joint Registrar-cum-P.A. to Registrar General, Delhi High Court.
14. Joint Director (IT) with the request to upload the Circular on the Intranet of this Court.
15. Private Secretaries to Hon'ble Judges for kind perusal of Their Lordships.
16. Librarian, Delhi High Court.
17. Guard File.

*Syshan Ali Warsi*

(SYED ZISHAN ALI WARSI)  
JOINT REGISTRAR (JUDICIAL) (RULES)